



**HIGH COURT OF SIKKIM
GANGTOK**

No.: 26...../ESTT./HCS

Dated.: **08.12.2023**

N- O- T- I- C- E

In pursuance to the Notice bearing No. 14/HCS dated 20.09.2023 (Advertisement for Walk-in-Interview for Translator) and consequent to the interview held on 06.12.2023, for being engaged as Nepali translator (on purely contractual/temporary basis) for translating Hon'ble Supreme Court Judgment, the candidate bearing Roll No. 03, Ms. Januka Chettri is directed to report to the High Court Registry during the office hours.

By Order,

Sd/-
CENTRAL PROJECT COORDINATOR